

RBI/2025-2026/66 FIDD.CO.FSD.BC.No. 08/05.05.010/2025-26

July 11, 2025

The Chairman / Managing Director / Chief Executive Officer All Scheduled Commercial Banks (including Regional Rural Banks and Small Finance Banks) All State Co-operative Banks and District Central Co-operative Banks

Madam/Sir,

Lending Against Gold and Silver Collateral - Voluntary Pledge of Gold and Silver as Collateral for Agriculture and MSME Loans

Please refer to our <u>circular FIDD.CO.FSD.BC.No.10/05.05.010/2024-25 dated</u> <u>December 6, 2024</u> on Credit Flow to Agriculture – Collateral free agricultural loans, and Para 4.1 of the <u>Master Direction FIDD.MSME & NFS.12/06.02.31/2017-18 dated</u> <u>July 24, 2017</u> on Lending to Micro, Small & Medium Enterprises (MSME) Sector (Updated as on June 11, 2024)¹.

2. Reference is also invited to the <u>Reserve Bank of India (Lending Against Gold and</u> <u>Silver Collateral) Directions, 2025, DOR.CRE.REC.26/21.01.023/2025-26, dated June</u> 6, 2025.

3. In this regard, it is clarified that loans against voluntary pledge of Gold and Silver as collateral by borrowers, sanctioned by the banks upto the collateral free limit, as

¹ Not applicable to Regional Rural Banks, State Co-operative Banks and District Central Co-operative Banks

वित्तीय समावेशन और विकास विभाग,केंद्रीय कार्यालय, 10वीमंजिल, केंद्रीय कार्यालय भवन, पो.बा.सं.10014, मुंबई 400 001 टेलीफोन /Tel.No: 91-22-22661000 फैक्स/FaxNo: 91-22-22621011/22610948/22610943 ई-मेल/ Email ID:cgmincfidd@rbi.org.in

Financial Inclusion & Development Department, Central Office, 10thFloor, C.O. Building, Post Box No.10014, Mumbai 400 001 हिंदी आसान है, इसका प्रयोग बढ़ाइये

[&]quot;चेतावनीरिज़र्व बैंक द्वारा –ः मेल, डाक, एसएमएस या फोन कॉल के जरिए किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।"

Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.

covered under the Circular / Master Direction referred to in para 1 above, will not be construed as a violation of the above-mentioned guidelines as regards such collateral.

Yours faithfully,

(R Giridharan) Chief General Manager